### GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

## LOK SABHA

## UNSTARRED QUESTION NO. 470 TO BE ANSWERED ON 19.07.2017

## SKILL DEVELOPMENT SCHEMES

### † 470. SHRI RAM TAHAL CHAUDHARY:

# Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether skill development schemes are being implemented in Ranchi district of Jharkhand;

(b) if so, the details thereof

(c) the details of targeted population, time period and cost of the said project, etc.;

(d) whether there are any difficulties being faced in the implementation of the said schemes; and

(e) if so, the details thereof and the solutions thereto?

#### ANSWER

## MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY)

(a) & (b) Ministry of Skill Development and Entrepreneurship through National Skill Development Corporation (NSDC) is implementing Pradhan Mantri Kaushal Vikas Yojana (PMKVY) and Pradhan Mantri Kaushal Kendra (PMKK) throughout the country including Ranchi, Jharkhand. The objective of the PMKVY scheme is to encourage and promote Skill Development for the youth throughout the country, by aligning itself with the Common Norms guidelines. Under PMKVY, as on 6<sup>th</sup> July 2017, total 30,67,080 candidates are trained / undergoing training across country. Out of them, 47,056 candidates are in Jharkhand.

Under the PMKK, Ministry intends to establish a model aspirational skill centres in every district for imparting skill training through PMKVY. All the 24 districts of Jharkhand have been allocated PMKK.

(c) to (e) The scheme is envisaged for skilling and up-skilling of youth of the country. It aims to train one crore youth for 4 years (2016-2020) with a total outlay of Rs 12,000 crores.

In order to overcome or remove challenges faced during the implementation of PMKVY 2015-16, Ministry has modified the scheme. Under the modified scheme, focus on quality capacity building is significantly enhanced. All accreditation is done by an online portal SMART with inspections done by an independent third party assessment agency, QCI. Adding to the improved accreditation process we have initiated a process of continuous monitoring through various channels and mandatory re-accreditation every year. The targets are being assigned to the TCs on a long-term basis with a provision for periodic review. The target allocation would be based on the Stars assigned to the TC by the Centre Accreditation and Affiliation Committee. The grading is linked to quality of training, infrastructure availability, training capacity, self-owned centre or franchisee centre, past performance, geographical location and other relevant parameters. Various IT interventions such as Direct Benefit Transfer, Aadhaar linkage of trainers and trainees, Biometric attendance of candidate, maintaining of all MIS through SDMS portal are introduced to check duplication of candidates etc.